



\$~SDB-1 TO 108

*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

**Through: Mr.Abhishek A Rastogi, Ms. Pooja
M. Rastogi, Ms. Meenal Songire and
Mr. Ajay Singh. Advs.**

Versus

UNION OF INDIA & ORS.

..... Respondents

**Through: Ms. Pratima N. Lakra, CGSC with
Ms.Vanya Bajaj and Mr. Kashish G.
Baweja, Advocates for UOI.
Mr. Vinod Diwakar, CGSC with
Mr. Olson Nair, Advocate for UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
Aneja Advocates for NAA and
DGAP.
Mr. Aditya Singla, SSC with Ms.
Charu Sharma, Advocate for R-4.**

2

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

**Through: Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
Aneja Advocates for NAA and DGAP.
Mr.Farman Ali, SPC with Mr.Athar
Raza Farooqui, Advocate for UOI.**

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W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with
Mr.Sparsh Bhargava with Ms.Ishita
Farsaiya, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia, CGSC with
Mr.Milind Nagpal Advocate for UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
AnejaAdvocates for NAA and DGAP.

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W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar
Visalaksh, Mr. Udit Jain, Mr. Arihant
Tater, Mr. Saurabh Dugar and
Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with
Mr.Milind Nagpal Advocate for UOI.
Ms.Aakanksha Kaul, Advocate with
Ms.Versha Singh and Mr.Aman
Sahani & Ms. Rhea, Advocates for
UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

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W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita
Bhargava and Mr.Nikitha Shenoy,
Advs.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with Mr.Nitin Chandra and Mr.Jeet Chakravarti, Advocates for UOI.
Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,
PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:
ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal Aneja Advocates for NAA and DGAP.
Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani, Advocates for R-4



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W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja
M. Rastogi, Ms. Meenal Songire &
Mr. Ajay Singh, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocates for
UOI.
Ms.Akanksha Kaul, Advocate with
Ms. Versha Singh Advs for UOI.
Mr.Gyanendra Singh, Advocate.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

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W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Karan
Sachdev, Mr. Yogendra Aldak with
Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocates for
UOI.
Mr.Bhagvan Swarup Shukla, CGSC
with Mr.R.R.Mishra, Advocate for
UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
Aneja, Advocates for NAA and
DGAP.



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W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD.

..... Petitioner

Through: Mr.Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Harish Vaidyanathan Shankar
CGSC, Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat and
Mr. Alexander Mathai Paikaday,
Advocates for UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
AnejaAdvocates for NAA and DGAP.

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W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED
& ANR.

..... Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita
Bhargava and Ms. Nikhitha Shenoy,
Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC
with Mr. Kushagra Kumar, Advocate
for UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
AnejaAdvocates for NAA and DGAP.

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W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Mr.K. Gurumurthy, Advs.

Versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for UOI.
Mr. Anurag Ahluwalia, CGSC with Mr. Milind Nagpal Advocate for UOI.
Mr. Farman Ali Magrey with Ms. Usha Jamnal and Mr. Krishan Kumar, Advocates for R-2 & 3.

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W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Senior Advocate with Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita Advocates.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1
Mr. Farman Ali, Advocate with Ms. Usha and Mr. Krishan Kumar, Advocates for R-2 & 3
Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates for NAA and DGAP.

13

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W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita, Advocates.

Versus



UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr. Ravi Chawla, St. Counsel for
NAA with Mr. Avneesh Kumar
Upadhyay, Advocate.

Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.

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W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja
M. Rastogi, Ms. Meenal Songire &
Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC
with Mr Saksham Sethi, GP, Mr.
Sarvan Kumar, Advocate for UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

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W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja
M. Rastogi, Ms. Meenal Songire &
Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Manish Mohan, CGSC with Mr.
Devendra Kumar, Advocate for UOI.



Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr.Gyanendra Singh, Advocate.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.

16

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr.Sumit K Batra and Mr.Manish
Khurana, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey, SPC for
UOI.

Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

Mr.Satyakam, ASC with Mr. Pradyut
Kashuyap, Adocate for GNCTD.
Mr. Ashish Verma and Mr. Debopriya
Moulik, Advocates

17

+ **W.P.(C) 9053/2019**

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocates for
UOI.

Mr.Farman Ali with Ms.Usha Jamnal
and Mr.Krishan Kumar, Advocates
for R-2 & 3.



18

+ **W.P.(C) 11253/2019 & CM APPL. No.46337/2019**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with
Mr.Sparsh Bhargava with Ms.Ishita
farsaiya, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Viraj R. Datar, Sr. Advocate with
Mr. Nitish Chaudhary, Advocate for
R-1 with R-1 present-in-person.
Mr. Rajesh Kumar with Ms.Ramneet
Kaur, Advocates for UOI.
Mr.Apoorv Kurup, CGSC with
Mr.Shivansh Dwivedi, Advocate for
UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.

19

+ **W.P. (C) 11384/2019**

SARVAN KUMAR Petitioner

Through: Mr. A.K. Behera, Senior Advocate
with Mr. Anshuman and
Mr.Amrendra P. Singh, Advocates.

Versus

KENDRIYA VIDYALAYA
SANGATHAN AND ANR. Respondents

Through: Mr. U.N. Singh, Advocate.

19

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr.Abhishek Choudhary, Advocate.

Versus



UNION OF INDIA & ORS.

Through:

..... Respondents

Mr.Ruchir Mishra, Mr. Mukesh Kr.Tiwari, Ms. Reba Jena Mishra and Ms. Poonam Shukla, Advocates for UOI.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla, Advocate.

Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal Aneja Advocates for NAA and DGAP.

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W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
Mr. Chandra Prakash, Advocate for DGAP and NAA.

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W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI.



Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.

Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

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W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Karan
Sachdev, Mr. Yogendra Aldak with
Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC,
Mr.Waize Ali Noor, Mr. Varun
Rajawat, Ms. Shreya V Mehra and
Ms.Vidhi Jain, Advocates for UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.

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W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate with
Mr. U.A. Rana and Mr. Himanshu
Mehta, Advocates

Versus



NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates for NAA and DGAP.
Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advocates for UOI

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W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms. Ramneet Kaur, Advocates for UOI.
Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3.
Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4 & 5
Mr. Jatin Puniyani, GP for UOI.

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W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Adv. for UOI/R-1
Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates



for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

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W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI.
Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal Aneja Advocates for NAA and DGAP.
Mr. Aman Malik, Advocate for R-2 & 3/NAA.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

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W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI.
Mr.Samir Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.



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+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agrawal, Advocate with
Mr.Prem Kandpal, Mr.Ketan Jain and
Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &
3/NAA

29

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan
Sachdev, Mr. Yogendra Aldak with
Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

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+ **W.P.(C) 2742/2020 & CM APPL. No.9552/2020**

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Samir Malik, Advocate for R-
2&3.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.



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W.P.(C) 3737/2020

PHILIPS INDIA LIMITED.

Through:

..... Petitioner
Mr.Shashank Shekhar with
Mr.Siddharth Rajkonwar, Advs.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Vipul Agrawal with Mr.Gibran Naushad, Jr.Standing Counsel and Ms.Shakshi Shairwal, Advocates for Revenue.
Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7.
Ms. Mansie Jain, Adv for R-8.
Mr.Jatin Puniyani, GP for UOI.

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W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through:

Mr. Kamal Sawhney, Mr.Deepak Thackur and Ms. Aakansha Wadhwani, Advocates

Versus

UNION OF INDIA & ORS

Through:

..... Respondents
Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
Mr.Vikramaditya Bhaskar, Adv.
Mr.Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.



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W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with
Mr.Prem Kandpal, Mr.Ketan Jain and
Mr.Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.
Mr.Rajeev K Panday, AAG,
Mr.Rajeev M. Roy, Mr. P. Srinivasan,
Advs. for R-5
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-6 & 7.
Mr. Abhishek Saket, Advocate.

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W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar Advocate for R-1
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv.



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W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Senior Advocate with Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-1.
Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

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W.P.(C) 4348/2020

APEX MEADOWS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for NAA and DGAP.
Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Neha Malik, Ms. Sejal Aneja, Advocates for NAA/DGAP.



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+ **W.P.(C) 4375/2020**

M/S PATANJALI AYURVED LTD

..... Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali
Jha Manish and Ms.Divya Rastogi,
Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal AnejaAdvocates
for NAA and DGAP.

38

+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr.Tarun Gulati, Sr.Advocate with
Mr. Kumar Visalaksh, Mr. Udit Jain,
Mr. Arihant Tater, Mr. Saurabh
Dugar and Mr. Ajitesh Dayal Singh,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Mr.Farman Ali with Ms.Usha Jamnal
and Mr.Krishan Kumar, Advocates
for UOI.

39

+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth
Bawa Mr. Anuj Garg, Mr. Mohit
Sharma and Ms. Harshita, Advs.

Versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate

40

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W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr. Vipin Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

41

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W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.



Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

42

+ **W.P.(C) 5347/2020 & CM APPL. No.23558/2020**

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and Mr. Gaurav Dabas, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI.
Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

43

+ **W.P.(C) 5798/2020**

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI with Mr. Devvrat Yadav, Advocate.
Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,



Advs for R-2 to 6, 8 & 7.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Ms.Akanksha Kaul, Advocate with
Ms. Versha Singh Advs for UOI.
Ms. Alpana Singh & Mr. P. Pandey,
Advocates for R-3

44

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W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Karan
Sachdev, Mr. Yogendra Aldak with
Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocate for
UOI.

Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

Mr. Parangat Pandey and Ms. Alpana
Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing
Counsel.

45

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W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES

..... Petitioner

Through:

Mr. Nikhil Gupta, Mr. Vipin
Upadhyay, Mr. Prince Nagpal & Mr.
Rochit, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Vivek Goyal, Advocate with
Mr.Gokul Sharma, Advocate and
Mr.Shivam Singh, Advocates for R-1.



Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

46

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W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja
with Mr.Pranav Bansal and Mr.
Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. for UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

47

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W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan
Sachdev, Mr. Yogendra Aldak with
Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Advocate with
Ms.Versha Singh and Mr.Aman
Sahani & Ms. Rhea, Advocates for
UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.



48

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W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI
Mr. Vipul Agrawal with Mr.Gibran Naushad, Jr.Standing Counsel and Ms.Shakshi Shairwal, Advocates for Revenue.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

49

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W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI.
Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.



50

+ **W.P.(C) 9146/2020 & CM APPL. No.29630/2020**

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and Mr.Dhruv, Advocates for R-1. Mr.Ashwini Chawla, Adv. for R-2 & R-3.

51

+ **W.P.(C) 9931/2020**

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI Ms. Aakanksha Kaul, Advocate. Ms. Neha Malik, Adv. for R-3 & 4

52

+ **W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020**

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,



Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

53

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W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Prem Kandpal, Advocate with
Mr.Ketan Jain and Mr.Chetan Kumar
Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Advocate with
Ms.Versha Singh and Mr.Aman
Sahani & Ms. Rhea, Advocates for
UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP

54

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W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD.

..... Petitioner

Through: Mr.Rajat Bose with Mr.Ankit
Sachdeva and Ms. Shohini
Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with
Mr.Zubin Singh and Mr. Debar Chan
De, Advocates for UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.



55

+ **W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022**

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Ms.Neha Malik, Advocate for R-4.

Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and DGAP

56

+ **W.P.(C) 990/2021**

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal and Ms. Ankita Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.



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W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr. V. Lakshimkumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, Advocate with Mr. Krishan Kumar and Ms. Usha Jamnal, Advs. for UOI.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

58

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W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr. Rohan Shah, Mr. Mihir Deshmukh, Mr. Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for UOI with Mr. Sachin Singh and Ms. Chaahat Khanna, Advs.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

59

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W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman and Mr. S. Rajan, Advocates for UOI
Mr. Zoheb Hossain, Sr. Standing



Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

60

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W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Amrita Prakash, CGSC with Mr.Vishal Ashwani Mehta, Advocate for UOI
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

61

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W.P.(C) 1765/2021

M/S LE REVE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer Sharma Advs. for UOI.
Mr.Ashwini Chawla, Adv. for R-2 & 3.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.



Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Aditya Dewan, Advocate
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

63

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W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner
Through: Mr. Abhishek A. Rastogi and
Mr. Pratyush Prava Saha, Advocates.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Satya Ranjan Swain, Sr. PC,
Mr. Kautilya Birat, Adv. for R-1/UOI
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

64

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W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner
Through: Mr. Abhishek A Rastogi, Adv.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Anshuman, Sr. Panel Counsel
with Mr. Piyush Ahluwalia, Advocate
for R-1.
Mr. Aditya Dewan, Advs. for R-
3/NAPA.
Ms. Sonu Bhatnagar with Ms. Venus
Mehrotra, Adv. & Ms. Kanak Grover,
Adv. for R-4.
Ms. Talish Ray, Adv.
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.



65

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W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with Ms.Vanya Bajaj and Mr. Kashish G. Baweja, Advocates for UOI.
Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

66

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W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
Mr.Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.



67

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W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat Waraich, Mr. Ashray Behura and Ms. Ananya Goswami, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

68

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W.P.(C) 2897/2021

ITC LIMITED & ANR.

..... Petitioners

Through: and Mr. K.S. Suresh, Advocate with Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

69

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W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda with Mr. Mrinal Bharat Ram and Mr. Gaurav Dabas, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Adv. for UOI.
Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates.
Mr. Yunus Malik, Adv. for NAA



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W.P.(C) 3254/2021

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

71

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W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for R-1. Mr.Vivek Goyal, CGSC with Mr.Gokul Sharma, Adv. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

72

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W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus



UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Vivek Goyal, Advocate with
Mr.Gokul Sharma, Advocate and
Mr.Shivam Singh, Advocates for R-1.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

73

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W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD

..... Petitioner

Through:

Ms.Ruby Singh Ahuja, Ms. Kritika
Sachdeva, Mr. Vishal Gehrana and
Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Ms. Pratima N. Lakra, CGSC with
Ms.Vanya Bajaj and Mr. Kashish G.
Baweja, Advocates for UOI.
Mr. Vinod Diwakar, CGSC with
Mr.Vishal Kumar Singh and
Mr.Olson Nair, Advs. for UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

74

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W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr.Vipin
Upadhayay, Mr. Prince Nagpal and
Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.
Mr. Yunus Malik, Adv. NAA and
DGAP.



75

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W.P.(C) 4600/2021
INOX LEISURE LIMITED.

Through:

..... Petitioner
Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for R-1.
Mr. Bhagwan Swaroop Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

76

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W.P.(C) 4789/2021
M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

Through:

..... Petitioner
Mr. Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for R-1.
Mr. Bhagwan Swaroop Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
Mr. Manas Bhatnagar, Advocates for R-4.



77

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W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin
Upadhyay, Mr. Prince Nagpal & Mr.
Rochit, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ajay Kumar Pandey, SPC for
UOI with Mr. Piyush Mishra,
Advocate.
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

78

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W.P.(C) 6337/2021 & CM APPL. 19960/2021

M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with
Mr. Prem Kandpal, Mr. Ketan Jain and
Mr. Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing
Counsel with Mr. Shubendu
Bhattacharya, Adv.
Mr. Apoorv Kurup, CGSC with Mr.
Shivansu Dwivedi and Mr. Akhil
Masiya, Advocates for R-1
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocate for
UOI.



79

+ **W.P.(C) 12471/2021 & CM APPL.No.39234/2021**

SOUTHWINDS PROJECTS LLP

..... Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal
Mimani, Mr.Kartikey Bhatt and
Mr.Gaurav Katri,Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar Advocate for R-1
Mr.Aman Malik, Advocate for R-2 &
R-3.
Mr.Aditya Singla, Sr. Standing
Counsel with Mr.Sahil Sharma & Ms.
Charu Sharma, Advocates for R-4.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

80

+ **W.P.(C) 14666/2021 & CM APPL.46201-46203/2021**

ANAND RATHI

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja
M. Rastogi, Ms. Meenal Songire &
Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocate for
UOI.
Mr.Aman Malik, Mr.Vijay Kumar
Maurya and Ms.Shubhi Bhardwaj,
Adv. for NAA and DGAP
Mr.Yunus Malik, Advocate for NAA
& DGAP.



81

+ **W.P.(C) 6983/2022 & CM APPL.21405/2022**

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with
Mr. Shaunak Kashyap,
Mr. Balasubramanian R. Iyer and Mr.
Kanav Agarwal and Ms. Muskan
Yadav, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Archana Surve, Advcoate for R-1
to 4
Mr. Ravi Prakash, CGSC with Ms.
Kholi Rakuzhuzo, Advocate for
UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP

82

+ **W.P.(C) 7781/2022 & CM APPL.23831/2022**

SAMSUNG INDIA ELECTRONICS PVT LTD

..... Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat
Waraich, Mr. Ashray Behrue and
Ms.Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with
Mr.Sunil, Advocate for UOI.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

Page 37 of 49



83

+ **W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022**

M/S TATA PLAY LIMITED

..... Petitioner

Through: Mr. Rohan Shah with Mr. Bharat Raichandani, Mr. Deepak Kumar Khokhar, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Abhishek Saket, Advocate for UOI
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

84

+ **W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022**

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kamal Kant Jha, SPC with Mr. Avinash Singh, Advocate for R-1/UOI.
Mr. Abhishek Saket, Advocate for UOI.
Mr. K.K. Jha, SPC for R-1.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5 & 6.
Mr. Varun Sharma, Advocate for the complainant.
Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay, Advs. for R-4.



85

+ **W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022**
L OREAL INDIA PRIVATE LIMITED Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.
versus

UNION OF INDIA & ORS. Respondents
Through: Ms. Uma Prasuna Bachu, Sr.PC with Ms.Poonam, GP for R-1.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

86

+ **W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022**
M/S SWATI REALTY Petitioner
Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Adv
Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Sandeep Vishnu, Advocate for UOI.
Ms. Suruchi Suri, Advocate with Mr.Mayur, Advocate for R-4.
Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

87

+ **W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022**
M/S PERFECT BUILDWELL PVT LTD Petitioner
Through: Mr. Krishna Mohan K Menon and Ms. Parul Sachdeva, Advocate.
versus



UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr. Abhishek Khanna, Advocate for
R-1.
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

88

+ **W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022**

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr. Krishna Dev Jagarlamudi,
Advocate with Mr. N. Sai Vinod,
Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Jatin, Sr. Panel Counsel with
Ms. Chetanaya Puri, Advocate for
UOI.
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Ms. Sonu Bhatnagar with Ms. Nishta
Mittal and Ms. Monica Benjamin,
Adv. for R-4

89

+ **W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022**
M/S DLF LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim
Arora, Mr. Yogendra, Mr. Karan
Sachdev and Mr. Sumit Khadaria,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with
Mr. Gaurav Kumar, Advocate for
R-1.



Mr. Vipul Agrwal, Adv. for
NAA/DGAP

Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

Mr. Satish Kumar, Sr. Standing
Counsel with Ms. Vaishali Goyal,
Advocates for R-5.

90

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**W.P.(C) 13715/2022 & CM APPLs. 41879/2022, 45056/2022 and
45505/2022**

NY CINEMAS LLP

..... Petitioner

Through:

Mr. Raj Shekhar Rao, Sr. Advocate
with Mr. Rituraj H. Gurjar with
Mr. Prateek K. Chadha, Mr. Sreekar
Aechuri, Ms. Pragya Ganjoo,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey, Advocate
for UOI.

Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

Mr. Anurag Ojha, Sr. Standing
Counsel with Mr. Vipul Kumar,
Advocate respondent No.3 & 4.

Ms. Sonu Bhatnagar with
Ms. Anushree Narain, Ms. Venus
Mehrotra and Ms. Nishtha Mittal,
Advocates for R-5 & 6

91

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W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD.

..... Petitioner

Through:

Mr. Kishore Kunal and Ms. Ankita
Prakash & Mr. Anuj Kumar,
Advocates.

versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey, Advocate for UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

92

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W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL LIMITED AND ANR

..... Petitioners

Through:

Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

93

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W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD

..... Petitioner

Through:

Mr. Srinivas Kotni, Mr.Anirudh Ramanathan, Mr. Safal Sethi, Mr. Rishabh Dev Dixit, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.

Mr.Rakesh Kumar, CGSC with Mr.Sunil, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing



Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.

94

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W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

**PRESCON REALTORS AND INFRASTRUCTURES
PRIVATE LIMITED**

..... Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja
with Mr.Pranav Bansal and Mr.
Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vijay Joshi, Adv. for R-1.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Mr.Anurag Ojha, Sr.Standing
Counsel with Mr. Vipul Kumar,
Advocate for R-5.
Ms. Anushree Narain, Standing
counsel with Ms. Simran Kumari,
Advocate for GST.

95

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W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA

..... Petitioner

Through: Mr.Bharat Rai Chandani, Advocate
with Mr.Deepak Kumar Khokhar,
Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chiranjeev Kumar, Mr.Mukesh
Sachdeva & Ms. Neelima, Advocates
for R-1.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.



96

+ **W.P.(C) 17073/2022 & CM APPL. 54098/2022**

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Ms. Ishita Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur and Mr. Purseth Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh, SPC for R-1.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

97

+ **W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022**

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. Rajsekhar Rao, Sr. Adv. with Mr. Prateek K Chadha, Mr. Ruturaj Gurjar, Ms. Pragya Ganjoo, Ms. Kamini and Mr. Sreekar Aechuri, Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. V. Lakshmikumaran, Mr. Jatin Singh, Advocate for UOI.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

98

+ **W.P.(C) 16178/2022 & CM APPL. 38836/2023**

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Jatin Singh, SPC for UOI.
Mr. Manish Kumar, Sr. Central Govt.
Counsel.
Ms. Anushree Narain and Ms. Simran
Kumari, Advocates for GST
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms.Sejal Aneja Advocates
for NAA and DGAP.

100

+ **W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022**

PRASU INFRABUILD PVT LTD

..... Petitioner

Through:

Mr.Tarun Jain, Advocate with
Mr.Divyansh Singh, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sanjay Kumar. SPC for R-1.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Mr.Sumit Gaur, Advocate for R-6, 7,
9, 11, 12, 13, 14 & 15.

101

+ **W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022**

M/S NANDI INFRATECH PVT LTD

..... Appellant

Through:

Mr.Sandeep Chilana, Advocate with
Mr.Rastogi, Ms. Anjali Jain, Mr.
Abdullah Tanveer, Ms. Kannopriya
Gupta, Ms. Jagriti, Mr. Priyojeet
Chatterjee & Ms. Snehil Sharma,
Advocates

Versus



UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Simran Kumari, Advocates for GST.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

102

+ W.P.(C) 2872/2023 & CM APPL. 11168/2023, CM APPL. 16277/2023, CM APPL. 17635/2023

PREET SINGH AND ORS

..... Petitioner

Through: Mr. Hari Shankar Jain, Mr. Parth Yadav, Ms. Mani Munjal and Ms. Amita Sachdeva, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Kirtiman Singh, Mr. Amit Gupta, Mr. Vinay Yadav, Mr. Saurabh Tripathi, Ms. Shreya Mehra, Mr. Vikramaditya Singh and Mr. Ghanshyam Jha, Advocates.
Mr. Santosh Kumar Tripathi, SC, GNCTD with Mr. Arun Panwar, Mr. Pradyumn Rao, Mr. Kartik Sharma and Ms. Prashansa Sharma, Advocates.
Ms. Sakshi Popli, Advocate for NDMC.
Ms. Tajinder Viridi, Standing Counsel for Respondent No.5/MCD

103

+ **W.P.(C) 17010/2022 & CM APPL.53925/2022**
WADHWA REALTY PVT LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain Mr. Arihant Tater and Mr. Ajitesh Dayal Singh, Advocates

Versus



UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Vedansh Anand, Ms. Sahaj Garg and Mr. Rudhra Paliwal, Advs for UOI.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

104

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W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.)

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Gigi C. George with Mr. Dheeraj Singh, Advocates for R-1/UOI.
Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

105

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W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Anshuman, Advocate for R1/UOI
Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms. Simran Kumari, Advocate.
Mr. Zoheb Hossain, Mr. Vivek Gurnani & Mr. Hasnain Khawaja, Advs. for NAA & DGAP.



106

+ **W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023**

M/S ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with
Mr.Prem Kandpal, Mr.Ketan Jain and
Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Ms.Astu Khandelwal, Adv. for R-I
(UOI).

Mr. Naginder Benipal, SPC with Mr.
Ankit Siwach and Ms. Harithi
Kambri, Advocates for UOI.

Ms. Anushree Narain, Standing
Counsel with M s. simran Kumari,
Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,
Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek
Gumani & Mr. Flasnain Khawja,
Advs. for NAA.

107

+ **W.P.(C) 11910/2023**

PAREENA INFRASTRUCTURE PVT. LTD.

..... Petitioner

Through: Mr.Vineet Bhatia, Advocate with
Mr.Aamnaya Jagannath Mishra,
Ms.Nidhi Aggarwal, Ms.Jyoti Verma
and Mr.Bipin Punia, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocate for
UOI.

Mr. Virender Pratap Singh Charak,
Ms.Shubhra Parashar, Mr. Yash Hari
Dixit & Ms. Vidya Mishra, Advocates
for UOI.

Ms. Anushree Narain, Standing
Counsel with Ms. Simran Kumari,
Advocate for R-2, (CBIC).



Mr. S.V. Tyagi & Mr. Shivam Tyagi,
Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek
Gumani & Mr. Flasnain Khawja,
Advs. for NAA.

Ms. Gigi C George and Mr. Dheeraj
Singh, Advocates for UOI

108

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W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD.

..... Petitioner

Through: Mr. Bharat Raichandani with
Mr. Deepak Kumar Khokhar,
Advocates.

Versus

UNION OF INDIA

..... Respondent

Through: Mr. Ravi Prakash, CGSC with Ms.
Astu Khandelwal, Advocate for
UOI.
Mr. Zoheb Hossain, Mr. Vivek
Gumani & Mr. Flasnain Khawja,
Advs. for NAA.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER

%

10.11.2023

1. The Special Division Bench has not assembled today.
2. List on 21st November, 2023 at 2:30 pm.

By Order

(Court Master)

NOVEMBER 10, 2023